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LIST OF STAKEHOLDERS OF DESIMRAN CARTONS PRIVATE LIMITED (UNDER LIQUIDATION) AS ON 21st DECEMBER, 2022

In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of Desimran Cartons Private Limited on 21st April 2022, as the order is uploaded on website of Hon'ble NCLT on 18th April 2022. The following claims were received by the Liquidator till last date for submission of claim. The claims of employees and claims of operational creditor's (other than Workmen, Employees, Government Dues) were not verified due to non-availability of the data of the Corporate Debtor. Hence, below mentioned claims will be considered after due verification and accordingly included/excluded in the Stakeholders Committee.

As such the list of stakeholders has been prepared:



Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on 21-12-2022

Sl. No.	Category of stakeholders		ry of claims ceived		ry of claims mitted	Amount of contingen tclaims	of claims rejected		Details in Annexure	/
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs				0				NA	
2	Liquidation costs incurred till date				583836.22				NA	
3	Secured financial creditors	3	352607287.25	3	352607287.25	0	0	0	1	
4	Unsecured financial creditors	NA	NA	NA	NA	NA	NA	NA	2	
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	3	
6	Operational creditors (Employees)	9	6794227	0	0	0	0	6794227	4	
7	Operational creditors (Government Dues)	1	18518462	1	18518462	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	1675118	0	0	0	0	1675118	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-		-	-	-	7	
Total		15	379595094.3	4	371125749.25	0	0	8469345		



Annexure-1

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 21-12-2022

List of secured financial creditors

		Identi ficati	Details of receiv			Details of claim admitted										Remar ks,if
			Date of receipt	Amount claimed	Amount of claim admitted	eof claim	nt cover edby securi ty	r		nt covere d by	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	any
1	Janseva Sahakari Bank Limited		18.05.2022	32387000	32387000		0	-	-	_	-	0	0	0	32387000	
2	Jalgaon Janata Sahakari Bank Limited		18.05.2022	248579015	248579015		0		-	-	-	0	0	0	248579015	
3	Dombivali Nagari Sahakari Bank		05.05.2022	71641272.25	71641272.25		0		-	-	-	0	0	0	71641272.25	



Annexure-2

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 21-12-2022

List of unsecured financial creditors

(Amount in ₹)

Sl.	- 100	Identification		of claim	J	Details of	claim admitte	ed	Amount of	Amount	Amount		Remarks, if
No	creditor	No.	rec	eived					contingent	of any	of claim	claim under	any
			Date of	Amount	Amount of	Nature	Amount	% share in	claim	mutual	rejected	verification	
			receipt	claimed	claim	of claim	covered by	total		dues, that			
			_		admitted		guarantee	amount of		may be			
								claims		set off			
								admitted					
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure-3

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 21-12-2022

List of operational creditors (Workmen)

Sl.	Name of	Name of	Identification	Details	of claim		Details of claim	ed	Amount	Amount	Amount	Amount of	Remarks,	
No.	authorised	workman	No.	rec	eived		о				of any	of claim	claim	if any
	representative,			Date of	Amount	Total	Amount of	Nature	% share in	contingent	mutual	rejected	under	
	if any			receipt	claimed	amount	claim for the	of	total	claim	dues,		verification	
				_		of claim	period of	claim	amount of		that			
						admitted	twenty-four		claims		may be			
							months		admitted		set off			
							preceding the							
							liquidation							
							commencement							
							date							
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Annexure-4

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 21-12-2022 List of operational creditors (Employees)

Sl. No.		1 0	Identifica tionNo.	Details of receive			Details of cla	aim admi		Amount of Amount Amount contingent of any of claim			Amount of claim under	Remar ks,if
	autho rised repres entati ve,if any			Date of receipt		amou nt of claim admi	Amount of claim for the period of twelve months preceding the liquidation commencement date	of claim	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	any
1		Ghanashyam Devidas Bhosale		12.05.2022	955188	0	-	-	0	0	0	0	955188	
2		Sangram Chandrakant Jadhav		14.05.2022	319019	0	-	-	0	0	0	0	319019	
3		SandeshGanapat Herekar		14.05.2022	830986	0	-	-	0	0	0	0	830986	
4		Blossom John Paul		16.05.2022	1099747	0	-	-	0	0	0	0	1099747	
5		Nitin Patil		01.06.2022	833417	0	-	-	0	0	0	0	833417	
6		Nitin Patil		01.06.2022	795581	0	-	-	0	0	0	0	795581	
7		Fransis Fernandes		01.06.2022	465344	0	-	-	0	0	0	0	465344	
8		Suresh Mahajan		01.06.2022	1030076	0	-	-	0	0	0	0	1030076	
9		Anant Pawar		01.06.2022	464869	0	-	-	0	0	0	0	464869	



Annexure-5

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 21-12-2022 List of operational creditors (Government Dues)

(Amount in ₹)

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SL	De	etails of Clain	nant	Details of	claim		Det	ails of claim	admitted		Amount	Amount	Amount	Amount of	Remarks,
No				receiv	ed						of	of any	of claim	claim	if any
	Department	Government	Identificat	Date of	Amount	Amount	Nature	Amount	Whether	% share	contingent	mutual	rejected	under	
	1		ion No.	receipt	claimed	of claim	of	covered by	lien /	in total	claim	dues,		verification	
				1		admitted	claim	lien or	attachment	amount		that			
								attachment	removed?	of claims		may be			
								pending	(Yes/No)	admitted		set off			
								disposal	,						
1	CGST & CE	Indian		09.05.2022	18518462	18518462	Unsceur	0	No	0	0	0	0	0	
	- Daman						ed								
							Operati								
							onal								
						Creditor									

Annexure-6

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 21-12-2022 List of operational creditors (other than Workmen, Employees and Government Dues)

S		Name ofcreditor					Details of claim	admitted			Amount			Remarks	
N	No.		receive Date of receipt	Amount	Amount of claim admitted	of	covered bylien		Amount covered by guarantee	% share in total amount of	of conti ngent	dues, that may	claim rejecte d	of claim under verificati on	
							pending disposal	removed? (Yes/No)		claims admitted	claim	be set off			
1		Shrinath	23.04.2022	267372	0	-	-	-	0	0	0	0	0	267372	
	1	Roadways Private													
L		Limited													
2	ľ	Pride Graphics	01.06.22	1407746	0	-		-	0	0	0	0	0	1407746	



Annexure-7

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 21-12-2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Category of	Identificatio	Deta	ails of		Details of claim admitted						Amoun	Amoun	Amount of	Remarks
No	stakeholde	stakeholder	n No.	claim r	received							of	t of any	t of	claim	, if any
	r	S		Date	Amoun	Amount	Natur	Amount	Whether	Amount	% share	contingen	mutual	claim	under	
		(preference		of	t	of claim	e of	covered by	lien /	covered	in total	t claim	dues,	rejecte	verificatio	
		shareholder		receip	claimed	admitte	claim	lien or	attachmen	by	amount		that	d	n	
		s / equity		t		d	d attachmen t guarante of claims					may be				
		shareholder						t pending	removed?	e	admitted		set off			
		s / partners						disposal	(Yes/No)							
		/ others)						_								
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Vivek Muralidhar Dabhade DESIMRAN CARTONS PRIVATE LIMITED (UNDER LIQUIDATION) Liquidator

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